

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I lay on the Table, under sub-section (3) of section 22 of the Cable Television Networks (Regulation) Act, 1995, a copy each (in English and Hindi) of the following Notifications of the Ministry of Information and Broadcasting:

1. G.S.R. 774 (E) dated the 18th December, 2007, publishing the Cable Television Network (Third Amendment) Rules, 2007.
2. G.S.R. 25 (E) dated the 10th January, 2008, publishing the Cable Television Networks Rules, 2008. [Placed in Library. See No. L.T. 8137/08]

I. Report and Accounts (2006-07) of the NIOT, Chennai and related papers.

II. Report and Accounts (2006-07) of the INCOIS, Hyderabad and related papers.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Accounts of the National Institute of Ocean Technology (NIOT), Chennai, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8138/08]
- II. (a) Annual Report and Accounts of the Indian National Centre for Ocean Information Services (INCOIS), Hyderabad, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8139/08]

I. Notification of the Ministry of Labour and Employment.

II. Report and Accounts (2006-07) of the ESI corporation, New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Labour and Employment Notification G.S.R. 685 (E) dated the 31st October, 2007, publishing the Employees' State Insurance

(Central) (Second Amendment) Rules 2007, under sub-section (4) of section 95 of the Employees State Insurance Act, 1948. [Placed in Library. See No. L.T. 8118/08]

II. A copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the Employees' State Insurance Corporation, New Delhi, for the year 2006-07.
- (b) Annual Accounts of the Employees' State Insurance Corporation, New Delhi, for the year 2006-07 and the Audit Report thereon. [Placed in Library. See No. L.T. 8117/08]

Special Orders authorizing Governors of various States for additional expenses

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers of the Ministry of Home Affairs, under sub-section (3) of section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982:—

- (a) Special Order dated the 14th December, 2007, authorizing Governor of Haryana for additional expenses under 'Hospitality Expenses' 'Contract Allowances' 'Tour Expenses' of Schedule-II to the Governors (Allowances and Privileges) Rules, 1987.
- (b) Special Order dated the 24th January, 2008, authorizing Governor of Assam for additional expenses under Schedule-I to the Governors (Allowances and privileges) Rules, 1987. [Placed in Library. See No. L.T. 8783/08]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table.

- (i) A Copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 88 (E) dated the 15th February, 2008, publishing Central Industrial Security Force (subordinate Ranks) Recruitment Amendment Rules, 2008, under article 309 of the Constitution. [Placed in Library. See No. L.T. 8142/08]
- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 156 of the Indo-Tibetan Border Police Force Act, 1992:
 - (a) G.S.R. 545 (E), dated the 14th August, 2007, publishing the Indo-Tibetan Border Police Force, Second-in-Command (Transport) Recruitment Rules, 2007.
 - (b) G.S.R. 801 (E) dated the 31st December, 2007, publishing the Indo-Tibetan Border Police, General Duty Cadre (Group B and C posts) Recruitment (Amendment) Rules, 2007. [Placed in Library. See No. L.T. 8141/08]

I. Notifications of the Ministry of Textiles.

II. Report and Accounts (2006-07) of the NIFT, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): Sir, I lay on the Table: